

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) to (c) The news-item appearing in the Hindi daily 'Ranchi Express' dated May 30, 1997 alleged irregular allocation of soft coke by the office of the Coal Controller in February, 1995. Coal India Limited has been asked to conduct a thorough investigation to bring out the facts of the case.

[English]

Target of Loan for Tribal Areas of Rajasthan under PMRY

2665. SHRI BHERU LAL MEENA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any target has been fixed for providing loan to the youths belonging to scheduled tribes areas under 'Prime Minister Rozgar Yojana' for self Employment;

(b) if so, the number of scheduled tribe and other backward class youths in the State to whom the loan has been provided during each of the last three years;

(c) whether the progress was monitored after providing loan;

(d) if so, the details thereof; and

(e) the number of youths to whom the loan under PMRY was provided during each of the last three years?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Prime Minister Rozgar Yojana envisages 22.5% reservations for Scheduled Castes and Scheduled Tribes combined. The State/UT Govts. allocates district-wise targets out of the target allocated to it by the Central Government.

(b) Statement-I giving number of Scheduled Tribes and other backward classes youths sanctioned and disbursed loans during 1994-95, 1995-96 and 1996-97 in Rajasthan is attached.

(c) and (d) The progress of the scheme is monitored at the District Level by District PMRY Committee, at the State Level by the State PMRY Committee and at the Central Level by the High powered Committee. An evaluation of the scheme is under progress. Surveys have also been conducted by the Reserve Bank of India.

(e) Statement-II giving number of youths sanctioned and disbursed loan under Prime Minister Rozgar Yojana during 1994-95, 1995-96 and 1996-97 in Rajasthan and as on All-India level is attached.

Statement-I

Number of Scheduled Tribes and other backward Classes Youths sanctioned and disbursed loan in Rajasthan during 1994-95, 1995-96 and 1996-97 under Prime Minister's Rozgar Yojana as reported by the State Government

Year	Scheduled tribes		Other Backward Classes	
	Sanctioned loans (Nos.)	Disbursed loans (Nos.)	Sanctioned loans (Nos.)	Disbursed loans (Nos.)
1994-95	276	66	1686	412
1995-96	418	231	2250	1258
1996-97	465	182	2238	945

Statement-II

Number of Youths sanctioned and disbursed loan in Rajasthan and in All India during 1994-95, 1995-96 and 1996-97 under Prime Minister's Rozgar Yojana as reported by States/UTs

	1994-95		1995-96		1996-97	
	Sanct- ioned loan (Nos.)	Disbur- sed loan (Nos.)	Sanct- ioned loan (Nos.)	Disbur- sed loan (Nos.)	Sanct- ioned loan (Nos.)	Disbur- sed loan (Nos.)
Rajasthan	7666	5152	10273	6796	10632	5455*
All India	198221	142144	299333	214748	288710	163397*

*Disbursements for the year 1996-97 are still continuing.

Branches of I.T.P.O.

2666. SHRI SIBU SOREN: Will the Minister of COMMERCE be pleased to state:

(a) whether Indian Trade Promotion Organisation is going to establish its branches in all the State Capitals and in several foreign countries as well;

(b) if so, the details thereof;

(c) the number of staff employed at I.T.P.O., category-wise, branch-wise;

(d) whether a number of cases of promotion of SC/ST staff of I.T.P.O. are pending for more than five years; and

(e) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) Except its already existing 5 Overseas Offices and 6 Regional

Offices in India, I.T.P.O. has no proposal at present to establish any new branch elsewhere.

(b) Does not arise.

Headquarter/Branch Offices	Category-wise/Group of post				Total
	A	B	C	D	
HQS at New Delhi	165	94	437	496	1192
Mumbai	7	4	26	7	44
Bangalore	1	1	4	1	07
Chennai	2	2	3	2	09
Calcutta	-	1	2	1	04
Kanpur	1	-	2	1	04
New York	2	-	1	-	03
Frankfurt	1	-	1	-	02
Tokyo	1	-	1	-	02
Dubai	1	-	1	-	02
Moscow	1	-	1	-	02
Grand Total:	182	102	479	528	1271

(d) Group	SC		ST	
	No.	%	No.	%
A	29	15.93	8	4.39
B	20	19.60	4	3.92
C	94	19.62	16	3.34
D	199	39.17	5	0.98

(e) There is no case of eligible SC/ST candidate for consideration against clear vacancy, pending for more than 5 years.

(f) Does not arise.

[*Translation*]

Training to Educated Unemployed in the field of Export

2667. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have formulated or proposed to formulate any scheme to encourage self employment among the educated unemployed youths in the field of exports and also to boost exports;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) to (c) The information is being collected and will be laid on the table of the House.

[*English*]

Export of Spices

2668. SHRI R. SAMBASIVA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether spices exports have crossed Rs. 1000 crores to register the all time high of Rs. 1,180 crores during 1996-97 by exporting of 2.19 lakh tonnes;

(b) the total overall achievement of the target fixed for 1996-97;

(c) the export of chilli during 1995-96 and to what extent it was more during 1996-97; and

(d) the target fixed for 1997-98?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) and (b) During 1996-97, 2,19,400 MTs of spices valued at Rs. 1180.00 crores were exported against an export target of 1,95,840 MTs of spices valued at Rs. 824.00 crores. The overall achievements of the target for 1996-97 is 112% in quantity and 143% in value terms.

(c) Export of chillies during 1995-96 and 1996-97 was 56,073 Tonnes valued at Rs. 194.15 crores and 51,900 Tonnes valued at Rs. 209.64 crores respectively.

(d) The target fixed for 1997-98 for export of spices is 2,25,000 Tonnes valued Rs. 1200.00 crores.

Export to Bangladesh Through North Eastern States

2669. SHRI BADAL CHOUDHURY:

SHRI SUSHIL CHANDRA:

Will the Minister of COMMERCE be pleased to state:

(a) the export made from the seven North-Eastern States to Bangladesh, Burma and Thailand during the last three years;

(b) the action taken by the Union Government to increase the trade between North Eastern States and East Asian countries;

(c) the routes opened for export; and

(d) whether the officials of the countries, with whom trade relations have to be developed, have been appointed in North Eastern States so as to maintain coordination in import and export and to expeditiously obviate the difficulties arising from time to time?